

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Florind Shoes Pvt Ltd
PETITION NUMBER : CP/522/IB/2018
APPLICATION NUMBER : a) IA/IBC/811/2024
b) IA/IBC/828/2020

ORDER

205.a. IA/IBC/811/2024 IN CP/522/IB/2018

Ld. Counsel Ms. E. Santhanalakshmi for the Liquidator.

This is an Application seeking to condone the delay of 69 days in filing the 20th Progress Report and to take on record the same. The reasons for the delay is given in para 7 of the Application.

In view of the above, the delay is condoned and the report is taken on record.

IA/IBC/811/2024 is disposed off.

205.b. IA/IBC/828/2020 IN CP/522/IB/2018

Ld. Counsel Ms. M. Sree Viswananthini for the Respondents.

List the Application for hearing on **06.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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